GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 1712

UNSTARRED QUESTION NO.: 1712 (To be answered on the 20th December 2018)

VIP PROTOCOL AT DELHI AIRPORT

1712. DR. RAVINDRA KUMAR RAY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

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(a): the name of the company entrusted with the responsibility of VIP protocol/lounge at Delhi Airport along with the conditions under which this responsibility has been given;

(b): whether GMR is not providing assistance to Hon'ble Members of Parliament during journey in Delhi on the pretext of shortage of staff;

(c): if so, whether the Government proposes to discontinue the services of the said company and to entrust this responsibility to any other company;

(d): if so, the details thereof; (e): if not, the reasons therefor;

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(f): the total number of employees working in the said company at present along with the details thereof, post-wise;

(g): whether the Government proposes to inquire into the PF and other data of the said company;

(h): if so, the details thereof; and(i): if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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(a): As per provision of Operation, Management and Development Agreement (OMDA). Delhi International Airport Ltd. (DIAL) is operating a VIP Lounge and a ceremonial lounge for the use and comfort of designated guests adhering to the extent instructions relating to protocols and courtesies.

(b): No Madam. DIAL is providing all requisite assistance to Hon'ble Members of Parliament through well appointed reserved lounges located at various terminal of IGI Airport.

(c) to (e): Does not arise in view of (b) above.

(f): DIAL guest relation teams comprises of 40 officers and 90 attendants deployed in three shift at three terminals of the airport.

(g): No Madam. However it was informed by DIAL that regular inspection audits are conducted by PF authorities from time to time.

(h) and (i): Does not arise in view of (g) above.